


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.134/230/HDB/2017
NAME OF THE COMPANY	Pyro Holdings Pvt Ltd
NAME OF THE TRANSFEROR	
NAME OF THE TRANSFEREE	Pyro Holdings Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju in v S Raju in Applicant	Advocate	Vbraju1@gmail.com T 8491 20947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.B. Raju, Learned Counsel for the Applicant.

CA disposed by separate orders.


Member (J)

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